

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

CP (IB) No.36/Chd/Pb/2021

Under Sections 9 of IBC, 2016.

In the matter of:

Worldwide Metals Pvt. Ltd. ...Petitioner-Operational Creditor

Versus

Skyward Rolling & Alloys Ltd. ...Respondent-Corporate Debtor

Present through video conferencing:

Mr. Rajat, Advocate for the petitioner.

Heard Mr. Rajat, Advocate appearing for the petitioner.

2. Learned counsel for the petitioner seeks short accommodation to enable him to file additional documents. In the circumstances, he is permitted to do so, after service on the other side.

3. List CP on 27.09.2021.

Sd/-
(Raghu Nayyar)
Member (Technical)

(Ajay Kumar Vatsavayi)
Member (Judicial)

July 19, 2021
pc